

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1391
ANSWERED ON:01.08.2000
UPHAR CINEMA
RAM JEEVAN SINGH;RAMCHANDRA PASWAN

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether even after three years of Uphar Cinema fire, the trial in the tragedy is yet to be begun;
- (b) if so, the reasons therefor; and
- (c) the steps taken/being taken by the Government in the matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a) & (b): The incident of fire at Uphar Cinema took place on 13th June, 1997 and the Central Bureau of Investigation filed chargesheet in the Court of CBI Special Magistrate on 15th November, 1997. The case is presently pending trial in the Court of Additional Sessions Judge. The next hearing in the case has been fixed for 16th August, 2000 for arguments on framing of charges.

(c): In order to expedite the finalisation of the case, the Hon'ble Court has decided to hear the matter twice a week after the 16th August, 2000.